

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No. 310/01739/2016

Dated Friday, the 3rd day of May, 2019

PRESENT

**Hon'ble Mr.R.Ramanujam, Administrative Member
&
Hon'ble Mr. P. Madhavan, Judicial Member**

J. Kalaichelvan
No. 19/1, Naidu Street
Arangamangalam, B.O.
Kurinjipadi SO
Cuddalore District
Pin code – 607 302.

...Applicant

By Advocate M/s. K. V Shanmuganathan

Vs.

1. Union of India rep. by
Director of Postal Services
Office of Postmaster General
Central Region, TN
Tiruchirappalli – 620 001.

2. The Superintendent of Post Offices
Beach Road
Cuddalore – 607 001.

...Respondents

By Advocate Ms. Shakila Anand

ORAL ORDER**(Order: Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

Neither side present. On perusal it is seen that the applicant was un-represented previously on 26.04.2019. Also the matter had been adjourned previously on 25.09.2018 at the request of CFA.

As the applicant does not appear to be interested in pursuing the OA, OA is dismissed for default.

(P. MADHAVAN)
Member (J)

AS

03.05.2019

(R.RAMANUJAM)
Member (A)